

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.229- IA/702(AHM)2023  
ITEM No.230- IA/751(AHM)2023  
ITEM No.231- IA/838(AHM)2023  
in  
**CP(IB)/184(AHM)2022**

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Aries Paper Company  
V/s  
Saurashtra Specialities Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on: 08/07/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the RP : Mr. Harshil Patel, Adv. for Mr. Lalit M. Patel, Adv.  
For the Applicant : Ms. Sonal Bhavsar, Adv. in IA 838 of 2023  
For the Respondent : Mr. Pratik Thakkar, Adv. for R-1 & R-2 in IA 703 of 2023  
For the SRA : Mr. Harmish Shah, Adv.

**ORDER**

**IA/702(AHM)2023 & IA/751(AHM)2023**

Ld. Counsel for the SRA seeks adjournment. He is directed to file substitution application.

List for further consideration on 13.08.2024.

**IA/838(AHM)2023**

List for further consideration on 13.08.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**